THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): **(a)** The Oil Coordination Committee (OCC) was set up by a Resolution of the Central Government dated 14-7-1975, pursuant to a recommendation made by the Oil Prices Committee. It is an Oil industry committee consisting of the Chief Executives of the oil companies with Secretary, Department of Petroleum as ex-officio Chairman.

(b) The officers staff have been mainly drawn from the oil industry Government although a few posts in the staff category have been direcin from out of candidates tly filled sponsored by the Employment Exchange and those manning such positions are on a purely temporary basis. The service conditions as in force in Indian Oil Corporation (Marketing Division) have been adopted.

(c) As provided in the Government Resolution of 14.7-1975 setting up OCC, the expenditure on this organisation is met from the Cost and Freight Adjustment Accounth which is one of the accounts maintained by the oil industry as required under the pricing arrangement.

(d) The total expenditure incurred on OCC from 14-7-1975 to 31-3-1979 is Rs. 113,35,835.

Price Rise of Bars and Iron Rods used in Construction

10034. SHRI PRADYUMNA BAL: CHAUDHUR BRAHM-PRAKASH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware of the rise in the price of iron reds and bars for used construction purposes;

(b) if so, the reasons for this rise in price;

(c) what steps the Government propose to take to reduce the price of steel bars and rods used for comistruction purposes; (d) whether there is any proposal to ben the export of this item; and

(e) whether it is also proposed to allot steel bars to persons building houses at reasonable rates on production of approved building plans?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) Partly due to low availability of this material from the main producers and partly due to heavy pick up in demand as a result of intensification in construction activities both in the public and private sector.

(c) to (e) Government have taken steps to improve the availability of bars and rods. Import of sufficient quantities of bars and rods are keing arranged on a crash basis. Exbars and rods has port of semis, been totally banned. Distribution procedures have been streamlined and to meet the requirements of the small house builders, Committees will be set up at all the branches of the producers' stockyard for supplying the material at the producers' stockyard prices. As a measure of immediate help, 50,000 tonnes of bars and rods have been ear-marked for supply to house builders. As a result of all these measures the prices have already started coming down. Full impact of these measures will, however, be felt in the next few months and it is expected that the market prices will come down further. ۱

मध्य प्रदेश में शहडोस ज़िले की कोयशा खान संघों से मांग-पत्र

10035. . श्री असुना झसार आस्त्री : स्या ऊर्जा मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या मध्य प्रवेश में वरगुता घोर सहकोल जिल्लों में कोमना करवूर दशा, झाम राज बंड विजूरी कोख माइन सर्वेत पूनियन जतम्बर और दिसम्बर, 1978 में खान प्रबन्धकों को मनेक मांग-पत्र दिए वे झौर झामराबंड